GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3609 ANSWERED ON:19.03.2013 TRADING OF GUAR IN FUTURES MARKET Ponnam Shri Prabhakar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether trading of guar gum and guar seed has been banned in the futures market;
- (b) if so, the details thereof and the views expressed by the States in this regard;
- (c) whether the farmers are demanding the resumption of guar futures since its acreage has shot up this year; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) :No Madam, Futures trading in gaurseed and guargum is not banned. However, due to excessive volatility in the prices of guarseed and guargum, the Forward Makrets Commission (FMC), the Regulator for commodity futures markets under the provisions of the Forward Contracts (Regulation) Act, 1952, as a regulatory measure has instructed the exchanges not to launch the guar gum and guar seed contracts.
- (b): Does not arise in view of (a) above.
- (c) & (d): Yes, Madam. FMC has received several representations from farmers and farmers' Associations from Rajasthan, for allowing the Exchanges to launch the guar seed and guar gum contracts due to various reasons including inter-alia increase in acreage of guar seed.